

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 136 of 2013

Dated : 1st November, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd. Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Avinash Menon

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R-7
Mr. Bipin Gupta for R- 3, 4 &5
Mr. Gaurav Singh for R-6.

ORDER

Learned counsel for the appellant seeks some more to examine the judgment which has been pronounced recently by this Tribunal in a similar appeal.

Respondents seek time to file reply. They are permitted to file the same latest by 22nd November, 2013 after serving copy on the other side.

Post the matter for hearing on **29th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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